

DIVISION BENCH  
COURT - II

**O-221**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/468(KB)2017

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> JULY 2024**

IN THE MATTER OF	DEEPAK KUMAR VS ITC LIMITED. & ANR.
UNDER SECTION	SEC. 58(3) SEC. 59

**Appearance (via video conferencing/physically)**

Mr. Sachin Shukla, Adv.

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For Respondent No.1

**ORDER**

1. Ld. Counsel for the Respondent No. 1 present.
2. None appears on behalf of the petitioner.
3. Post this matter for consideration on **06.09.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**